

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11TH DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

Bail Appl.No.2148 OF 2020

CRIME NO.30/2020 OF MANJESHWAR POLICE STATION, KASARAGOD DISTRICT

PETITIONER/1ST ACCUSED:

AYISHA, W/O ISMAIL, AGED 43 YEARS,
R/AT KEDAMPADY HOUSE, KEDAMPADY,
PAVOOR VILLAGE, MANJESHWAR,
KASARAGOD DISTRICT.

BY ADV.SRI.JIJI S.

RESPONDENT/STATE:

STATE OF KERALA,
REPRESENTED BY PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM-682 031.

BY PUBLIC PROSECUTOR SRI.AMJAD ALI

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time to produce records.

Post on 17.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE

ps/11/4/2020